

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

10.

**IA(IBC)(LIQ.)/11(MB)2024
IN C.P. (IB)/105(MB)2021**

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

MS. LAKSHMI GURANG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **12.04.2024**

NAME OF THE PARTIES: Mahindra And Mahindra Financial Services Limited
Vs
National Auto Wheels Private Limited

SECTION: 7, 33(1) OF THE NATIONAL COMPANY LAW TRIBUNAL RULES, 2016

ORDER

1. Mr. Aniruth Purushothaman, Ld. Counsel for the Applicant present.
2. On the request of the Applicant, list this matter for hearing on **03.05.2024**.

Sd/-
ANU J. SINGH
Member (Technical)

Sd/-
LAKSHMI GURANG
Member (Judicial)